

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
Cont. (IBC) No. 04/425/JPR/2022
In
CP No. (IB)- 01/9/JPR/2021
Under Section 425 of
Companies Act, 2013

In the matter of:

Mr. Nand Kishore Jindal

...Petitioner

Versus

Mr. Kamal Kumar Jain, RP

...Contemnor

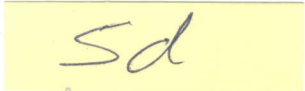
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

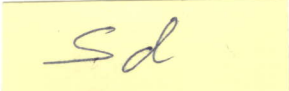
Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
Nand Kishore Jindal, Present in person
For the Contemnor : Kamal Kumar Jain, RP

ORDER

List the matter on 27.03.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 15, 2023